[13 MAR. 1992]

Notification of Vacan- 358 cies) Amdt. Bill, 1992

mentioned about it. Thus the Central outlay for health and education has come down.

Specifically compared to Plan Rs. 287.50 crores toallocations of wards elementary education in the 1991-92 Budget, the 1992-93 Budget ptrovides only Rs. 284 crores. This does not even account for the innation rate, either the current level of 12 per cent or the projected drop of 9 per cont. Therefore, I request the Government to allocate more funds for elementary education and help the State Government in its promotion. I derrand that the Central Government should also take part in the promotion of elementary education. Thank you, Madam.

STATEMENT OF HE COMMITTEE
ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

श्री राधांकांशन मालकीय (मध्य प्रदेश): मैं श्रापकी अनुमति से देना देंक में ग्रापुस्चित जातियों श्रीर अनुसूचित जनजातियों के लिए श्रारक्षण श्रीर उनके नियोजन तथा उक्त बैंक द्वारा अनुसूचित जातियों श्रीर अनुसूचित जनजातियों के व्यक्तिणों को उपलब्ध करायी गयी ऋण सुविधायों के संबंध में पांचवे प्रतिवेदन (नवीं लोक सभा) के श्रध्याय i, ii श्रीर iii में श्रन्तविष्ट सिफारिशों तथा श्रध्याय V के संबंध में श्रन्तिय उत्तरों के बारे में सरकार द्वारा की गई कार्यवाद्वी को दर्शनि वाले विवरण की एक प्रति (श्रंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हू।

THE DEPUTY CHAIRMAN: The House is adjourned for lunch till 2.30 P M.

The House then adjourned for lunch at ten minutes past one of the clock.

The House re-assembled after lunch at thirty-seven minutes past two of the clock, The Vice-Chairman (Shrimati Jayanthi Natarajan) in the Chair. THE VICE-CHAIRMAN: We will take up Private Members' business. Shri Satya Prakash Malaviya.

THE CONSTITUTION (AMEND-MENT) BILL, 1992 (TO AMEND THE EIGHTH SCHEDULE)

श्री सत्य प्रकाश भासवीय (उत्तर प्रदेश) : माननीय उपसमापति जो, में प्रस्ताव करता है कि:

"संविधान संशोधन विधेयक, 1992 (ब्राठवी ब्रनुसूची के संशोधनार्य) को पुरःस्थापित करने की ब्रनुमति दो जाये।"

The question was put and the motion was adopted.

श्री सस्य प्रकाश मालवीय : माननीय उपसभापति जी, मैं विधेयक को पुरे:-स्थापित करता हूं।

THE VICE.CHAIRMAN: Shri S. S. Ahluwalia Not here. Shri Suresh Pachouri

THE REPRESENTATION OF THE PEOPLE (AMENDMENT) Bill, 1992

SHRI SURESH PACHOURI (Madhya Pradesh): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act. 1951.

The question was put and the motion was adopted.

SHRI SURESH PACHOURI: Madam, I introduce the Bill.

THE EMPLOYMENT EXCHANGES (COMPULSORY NOTIFICATION OF VACANCIES) AMENDMENT BILL, 1992

SHRI SURESH PACHOURI (Madhya Pradesh): I beg to move for leave to introduce a Bill further to amend the Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959.

The question was put and the motion was adopted.